	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBL (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	1	203145000	0	0	0.00	0	0	203145000	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	30106976538	3	29750817669	97.46	0	0	330510459	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5365062664	1	775500000	2.54	0	0	3271778235	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	8	26496575	0	0	0.00	0	0	26496575	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	2562782172	0	0	0.00	0	0	2562782172	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		25	38264462949	4	30526317669	100.00	0	1343432839	6394712441	